

ITEM NO.15

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2069/2026

BRIJ KISHOR SINGH ALIAS BRAJ KISHOR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 10-09-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Abhishek Kumar Singh, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of Respondent No.1 has already been filed.

Service report from the concerned High Court in respect of Respondent No.2 has not been received despite reminders.

Digitized copies of the High Court and Trial Court have been received and the same have been duly provided to the Ld. Counsels for both the parties.

Issue D.O. letter to the High Court for expediting the dispatch of service report with respect to Respondent No.2.

List the matter again on 13.10.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

AP